

In the Central Administrative Tribunal
Calcutta Bench

OA No.625 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Anita Chakraborty (Razak)

Vs.

F. B. Project

For the Applicant : None

For the Respondents: Ms. B. Ray, Advocate

Heard on : 30-10-98

Date of Judgement : 30-10-98

O R D E R

None appeared on behalf of the applicant on last two dates and to-day also none appears on behalf of the applicant. Ms. Ray is present on behalf of the respondents. So, application is dismissed for default of the applicant.

(D. Purkayastha)
Member (J)